

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE SITTING AT CHENNAI  
(Under Section 18 (1) read with Section 14 (1) of  
the National Green Tribunal Act 2010)

ORIGINAL APPLICATION NO. 127 of 2024 (SZ)

Between ;

Mrs. Neena.S,  
No.23-9-744/3, Premier Aristo Apartments,  
Mangalore – 575 001 and 4 Others ... Applicants.

and

The Joint Chief Controller of Explosives,  
South Circle, Chennai,  
Petroleum and Explosives Safety Organisation (PESO),  
Nungambakkam, Chennai – 600 006 and 3 others ... Respondents.

**INDEX TO ADDITIONAL DOCUMENTS NO.2**

Sl. No.	Date	Description of Documents	Page No.
1	19.01.2024	Copy of the letter showing the list of documents submitted by 4 <sup>th</sup> Respondent while applying for Final Explosive License to the 1 <sup>st</sup> Respondent – <b>Annexure - 1</b>	1
2	14.02.2024	Copy of the false Undertaking submitted by 4 <sup>th</sup> Respondent to 1 <sup>st</sup> Respondent to obtain the Final Explosive License in Form XIV – <b>Annexure - 2</b>	2
3	14.05.2024	Copy of the Show Cause Notice issued by the 1 <sup>st</sup> Respondent to the 4 <sup>th</sup> Respondent prior to cancellation of Final License. - <b>Annexure -3</b>	3 - 4
4	28.05.2024	Copy of the RTI reply received from 1 <sup>st</sup> Respondent confirming that site photographs to show completion of Site works, were not submitted by the 4 <sup>th</sup> Respondent while applying for License.- <b>Annexure - 4</b>	5

Filed by :



V.B.R. Menon  
Counsel for Applicants  
Mobile : 9384762930  
E-mail: vbrmenon@gmail.com

Place : Chennai-600078  
Date : 02.07.2024



हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड  
(भारत सरकार का उपक्रम) पंजीकृत कार्यालय : 17, जमशेदजी टाटा रोड, मुंबई - 400 020  
**HINDUSTAN PETROLEUM CORPORATION LIMITED**  
(A GOVERNMENT OF INDIA ENTERPRISE) REGISTERED OFFICE : 17, JAMSHEDJI TATA ROAD, MUMBAI - 400 020

मंगलूर रिटेल क्षेत्रीय कार्यालय, पहला तल, डियो ग्रेशियास बिल्डिंग, चिलिंबी, उर्वा स्टोर्स, मंगलूरु- 575 006.  
MANGALURU RETAIL REGIONAL OFFICE, FIRST FLOOR, DEO GRATIAS BUILDING, CHILIMBI, URWA STORES, MANGALURU - 575 006.  
दूरभाष / Phone : 0824 - 2451567, 2451 783, 2451564, 2451565, 2451568 फैक्स / FAX : 0824 - 2451099 सी.आई.एन./C.I.N. L23201MH1952GO1008858

OIN1352380

DATE: 19/01/2024

REF: MRRO/RE/EXP/P434582

To,

THE JOINT CHIEF CONTROLLER OF EXPLOSIVES,  
PESO, A&D WING, BLOCK 1-8, SECOND FLOOR,  
SHASTRI BHAVAN, 26 HADDOUS ROAD,  
NUNGAMBAKAM, CHENNAI- 600 006

Dear Sir,

We have obtained an initial approval for retail outlet at location - Survey No, 644, Mangaluru Thota Village, Mangalore, Mangalore, Taluka: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001. vide approval letter ref. A/P/SC/KA/14/9587 (P434582) dt.12/04/2023  
We have completed the construction works as per the approval obtained and we have compiled the conditions of DM NOC at the time of constructions. Now we would like to commission the facilities. Following documents are attached for your perusal -

Ref: A/P/SC/KA/14/9587 (P434582)

Dear Sir,

We are submitting the following documents for the grant of license.

1. Original DM NOC for retail outlet.
2. FORM IX in the standard format for the Grant of license in FORM XIV
3. Tank testing certificates under Rule 126 and Safety certificate under Rule 130 of Petroleum Rules issued by competent person.
4. 3 copies of layout and site plans as per approved plan for grant of license.
5. Explosive Undertaking dully signed.
6. Online Payment Ref no. YSB11953652487 of Rs. 30,000 /=- Dated: 19-06-2023.

Kindly grant us the final license for the subject retail outlet and oblige

Thanking you,

*J. Jeyaraman*  
**ISSUED UNDER  
RTI ACT**

Very Truly Yours,

*R. Acharya*  
RACHARLA ALEKHYA  
Manager - Retail Engineering

**RACHARLA ALEKHYA**

प्रबंधक - रिटेल अभियांत्रिका  
Manager - Retail Engineering

मंगलूर रिटेल क्षेत्र  
Mangalore Retail Regional Office

हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड  
Hindustan Petroleum Corporation Limited

/True Copy/

*VBR Menon*  
VBR Menon



हिन्दुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड  
 (भारत सरकार का उपक्रम) पंजीकृत कार्यालय : 17, जमशेदजी टाटा रोड, मुंबई - 400 020  
**HINDUSTAN PETROLEUM CORPORATION LIMITED**  
 (A GOVERNMENT OF INDIA ENTERPRISE) REGISTERED OFFICE : 17, JAMSHEDJI TATA ROAD, MUMBAI - 400 020

मंगलूर रिटेल क्षेत्रीय कार्यालय, पहला तल, डियो ग्रेशियास बिल्डिंग, चिलिंबी, उर्वा स्टोर्स, मंगलूर- 575 006.  
 MANGALURU RETAIL REGIONAL OFFICE, FIRST FLOOR, DEO GRATIAS BUILDING, CHILIMBI, URWA STORES, MANGALURU - 575 006.  
 दूरभाष / Phone : 0824 - 2451567, 2451 783, 2451564, 2451565, 2451568 फैक्स / FAX : 0824 - 2451099 सी.आई.एन./C.I.N. L23201MH1952GO1008858

Ref. MLRO/EXP/RE/P434582

DATE:14/02/2024

THE JOINT CHIEF CONTROLLER OF EXPLOSIVES,  
 PESO, A&D WING, BLOCK 1-8, SECOND FLOOR,  
 SHASTRI BHAVAN, 26 HADDOUS ROAD,  
 NUNGAMBAKAM, CHENNAI- 600 006

UNDERTAKING FOR COMPLIANCE TO CIVIL APPEAL NO.421 OF 2022

We confirm that proposed HPCL retail outlet at Survey No, 644, Mangaluru Thota Village, Mangalore, Mangalore, Taluka: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001. the site is complying Honorable Supreme court of India judgment Dated-14-03-2023 pronounced in civil Appeal No.421 of 2022 i.e. "School, hospital and residential areas. As per local laws are not allowed within 50 meters distance from fill points /dispensers units/vent pipe whichever is nearest.

Thanking you,

Very Truly Yours,

ISSUED UNDER  
 RTI ACT

NAVEEN KUMAR M G  
 Deputy General Manager- Retail.&  
 Duly constituted attorney .

/True Copy/

VBR Menon

NAVEEN KUMAR M G  
 Deputy General Manager &  
 Duly Constituted Attorney  
 Hindustan Petroleum Corporation Ltd.  
 Mangaluru Retail Regional Office

भारत सरकार /Government of India  
वाणिज्य और उद्योग मंत्रालय/ Ministry of Commerce & Industry  
पेट्रोलियम तथा विस्फोटक सुरक्षा संगठन (पेसो)/Petroleum & Explosives Safety Organisation (PESO)  
सीटी सेंटर, दुसरी मंजिल,  
होटल रुपा के सामने, बालमट्टा रोड, मैंगलूर/2nd floor, City Centre,  
Opposite Hotel Roopa , Balmatta Road,  
Mangalore - 575001

ईमेल/Email :- dycemangalore@explosives.gov.in  
दूरभाष/Phone, फैक्स/ Fax :- 0824 - 2420167, 2441588

सं. /No.: P/SC/KA/14/8495 (P434582)

दिनांक/Dated : 14/05/2024

सेवा में/To,

Hindustan Petroleum Corporation Limited,  
Mangalore Regional Office Retail Sales, First Floor, DEO  
GRATIAS BUILDING, CHILIMBI, URVA STORES, Taluka:  
Mangalore, District: DAKSHIN KANNADA,  
State: Karnataka, Pin: 575006

विषय/Sub : Survey No. 644 Mangaluru Thota Village, Mangalore, Taluka/Tehsil : Mangalore, Village: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001 में पेट्रोलियम रिटेल आउटलेट/में उपभोक्ता पम्प विसंगति पत्र - निरीक्षण रिपोर्ट के बारे में /Petroleum Retail Outlet at Survey No. 644 Mangaluru Thota Village, Mangalore, Taluka/Tehsil : Mangalore, Village: Mangalore, District: DAKSHIN KANNADA, State: Karnataka, PIN: 575001 discrepancy letter - Regarding Inspection

महोदय/Sir,

कृपया आपके आवेदन No. OIN1669506 dated : 09/05/2024. का संदर्भ ग्रहण करें//Reference your application No. OIN1669506 dated : 09/05/2024.

आपके द्वारा प्रस्तुत दस्तावेजों/ अनुपालना की जांच करने पर, निम्नलिखित टिप्पणी की जा रही हैं://On scrutiny of documents/compliance submitted by you, following observations are made :

1. Penal action initiated from the O/o. Jt.CCE, Chennai, you are requested to submit compliance to the respective office

उपर्युक्त दस्तावेजों/ अनुपालना की पावती प्राप्त होने पर आगे की कार्रवाई की जाएगी/ Further action will be taken on receipt of above documents/compliance.

भवदीय / Yours faithfully,

(डा. ए. शेख हुसैन / Dr. A SHEIK HUSSAIN)  
विस्फोटक नियंत्रक / Controller of Explosives  
कृते उप मुख्य विस्फोटक नियंत्रक  
मैंगलूर/Mangalore  
For Dy. Chief Controller of Explosives  
Mangalore

**Disclaimer : This page gives the latest action taken by this organization on your application. This page is made available for the information of concerned applicant/licensee only. All efforts have been made to secure this information. However, PESO will not be responsible for any misuse of the information by unauthorized persons including the hackers.**

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Your application for Penal Action of Licence Form-XIV has been approved/granted by this office and is being dispatched

Doc Key No.	P434582
Licence Form No.	Form-XIV
Licence No.	P/SC/KA/14/8495
Licensee Name	Hindustan Petroleum Corporation Limited
Licence Valid upto	31/12/2026
Current Status	SHOW CAUSE NOTICE
Result Date	29-Jun-2024 10:27:47 PM

DISCLAIMER : The above information is for the licensee to know the status of his application/licence. No third party shall use this information for their dispatches of Petroleum, Explosives, and Compresses Gas Products.

/True Copy/



VBR Menon

Select Language: English

Public Authorities Available

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Note: Fields marked with \* are Mandatory.

Enter Registration Number	PAESO/R/E/24/00124
Name	T KARUNADAS
Received Date	09/05/2024
Public Authority	Petroleum and Explosives Safety Organisation
Status	REQUEST DISPOSED OF
Date of action	28/05/2024
Reply :- Query 1 - No information available	
Query 2- Information attached	
View Document	
CPIO Details :-	Dr D[dot] Jeevrathinam, CHENNAI Phone: 044-28281023 jeevrathinam[at]explosives[dot]gov[dot]in
First Appellate Authority Details :-	K[dot] Thiagarajan Phone: 07122512094 kthiagrajan[at]explosives[dot]gov[dot]in
Nodal Officer Details :-	
Telephone Number	07122512257
Email Id	pyadav[at]explosives[dot]gov[dot]in

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VBR Menon

**Matter Listed on 10.07.2024**

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**BEFORE THE HON'BLE NATIONAL  
GREEN TRIBUNAL SOUTHERN ZONE  
SITTING AT CHENNAI**

**MEMORANDUM OF APPLICATION  
(Under Sec.18 (1) r/w Section 14 (1) of  
National Green Tribunal Act, 2010)**

**Original Application No. 127 of 2024**

Mrs. Neena.S,  
No.23-9/744/3, Premier Aristo  
Apartments,  
Flat No. 02, Ground Floor,  
Mangaluru Thota Village,  
Mangalore – 575 001  
and 4 Others ... Applicants.

and

The Joint Chief Controller  
of Explosives,  
South Circle, Chennai,  
Petroleum and Explosives  
Safety Organisation (PESO),  
A and D Wing, Block 1-8, 2<sup>nd</sup> Floor,  
Shastri Bhawan,  
No.26, Haddows Road,  
Nungambakkam,  
Chennai – 600 006  
and 3 others... Respondents.

**ADDITIONAL DOCUMENTS NO.2**

**V.B.R Menon, B.E, MBA(IIMA), LLB,  
(Ms – 23 / 2012)  
Counsel for Applicants  
Ph: 9384762930**